

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1662
ANSWERED ON:27.02.2003
RESERVATION BENEFITS TO OBCS
T.T.V. DHINAKARAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the limit of Rs. 1 lakh of annual income fixed in 1993 for excluding persons from the reservation benefits of OBCs still continues inspite of the vast change in the economy and income levels; and

(b) whether the Government propose to revise this income criteria of excluding the creamy layer to render justice to the OBC candidates?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) & (b) Yes, Sir.